

(b) if so, the reaction of Government on the observations of C & AG; and

(c) whether Government propose to take any remedial action in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) to (c). Of the 14 paras pertaining to CSIR namely 39 to 52 in the C & AG's Report for year ending 31st March, 1989 on Scientific Departments (No. 2 of 1990), only para 50 "Continuance of Research on Centre of Central Institute of Medicinal and Aromatic Plants at Tung, Darjeeling", relates to the CSIR Review Committee, 1988. This Centre has since been closed w.e.f. 16.5.1990.

Of the remaining 13 paras of the C & AG's Report, action has since been completed in respect of six paras (para 39,42,43, 46,47 & 48). Concerning the remaining 7 paras (Para No. 40,41,44, 45,49, 51 & 52) vigorous efforts are being made to complete the action at the earliest.

189 *New Zealand*
Drinks at a Party Hosted at Commonwealth Games in Auckland

2854. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government have since completed investigations regarding serving drinks at a party hosted during the last Commonwealth Games in January, 1990 in Auckland;

(b) if so, the outcome thereof; and

(c) the action taken against officials held responsible?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Govt. had called for a

report from the Chef-de-Mission and also comments of the Indian Olympic Association. It has been reported that the Indian Contingent hosted a Dinner (Reception) on January 26, 1990 at Gandhi Hall, Auckland. Apart from prominent local Indians and Chef-de-missions of various Contingents from neighbouring Countries, the representatives of some other selected countries, the Chairman of the Commonwealth Games Committee, President and Chairman of the Games Organising Committee and the Governor General of New Zealand attended the Reception. Similar Receptions were also hosted by others in which drinks, including liquor, were served. At the Reception hosted by the Indian contingent, soft drinks were served along with wine and beer.

(c) No official has been held responsible. However all National Sports Federations and the Indian Olympic Association have been advised to avoid serving of even beer and wine on such functions.

190

Small Farmers and Landless Farmers Below Poverty Line

2855. SHRI BABANRAO DHAKNE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any assessment about the percentage of small farmers and landless labourers who are likely to go below poverty line due to severe flood conditions and drought in various States;

(b) if so, the details thereof; and

(c) the remedial steps taken or contemplated by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) Does not arise.

(c) As per the Ninth Finance Commission's recommendations, (as already accepted by the Govt. of India) Union Government is to contribute each year 75% of the calamity relief fund prescribed by the commission for each State. The provision of relief is the responsibility of the State Government.

Education Through Correspondence

2856. SHRI PRATAPRAO B. BHOSALE: Will the PRIME MINISTER be pleased to state:

(a) whether some Government institutions are imparting school education through correspondence;

(b) if so, the names of these institutions and courses being conducted by these institutions with criteria for admission to each course.

(c) whether some recognised and un-

recognised institutions are also imparting school education through correspondence;

(d) if so, the names of these institutions with course being conducted by each such institution;

(e) whether Government propose to take some action against unrecognised institutions for imparting education in an illegal manner;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (g). The courses offered by and the admission criteria in the National Open School (NOS), an autonomous organisation set up by the Government of India and Patrachar Vidyalaya at Delhi Administration imparting School education through correspondence are:-

Courses offered

NOS	Bridge, Secondary and Senior Secondary
Patrachar Vidyalaya	Secondary and Senior Secondary (only in Humanities, Commerce and Science Streams) as per CBSE-syllabi.

Admission criteria

NOS	(i) <i>Bridge</i> :	Class V pass or educational ability equivalent to Class V.
	(ii) <i>Secondary</i> :	Class VIII pass or educational ability equivalent to class VIII.
	(iii) <i>Senior Secondary</i> :	Class X pass.
Patrachar Vidyalaya	<i>In Class X</i>	Class VIII pass